

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NOS. 60 OF 2017 AND 534 OF 2016 IN
DFR NO. 3107 OF 2016**

Dated: 24th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Green Energy Association

...Appellant(s)

Vs.

Chhattisgarh Electricity Regulatory Commission & Ors

...Respondent(s)

Counsel for the Appellant(s)

:

Mr. Saransh Shaw
Ms. Ritika Singhal

Counsel for the Respondent(s)

:

Mr. C. K. Rai
Mr. Umesh Prasad for R.1

Mr. Pradeep Misra
Mr. Manoj Kumar Sharma for R.2

Mr. Apurv Goyal for R.3

ORDER

**IA No. 60 OF 2017
*(Appl. for leave to appeal)***

Issue notice to the Respondents returnable on 16.02.2017. Dasti, in addition, is permitted.

List the matter on **16.02.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/sh